



CANON SPHERE

PRESENTS

Vocal Fest 2023

BROCHURE

08-09 July 2023

Media Partner:



Knowledge Partner:



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ABOUT CANON SPHERE

Canon Sphere is an ecosystem of varied people holding onto the same mission of bringing a change in the law ecosystem where there is more discussion & deliberation by the people & for the people. A safe space for opening up new ideas and constructive criticism full of positive possibilities and emptied of the old age societal norms.

Its mission is to make you believe that change will happen when you talk about it. The cultural contingencies covering the behind-the-scenes of existing law workforce pattern is something we need to draw attention upon. Canon Sphere believes that we can make the law working culture a much better place by creating an environment of sophistication & respect.

Canon Sphere's vision is to build an organizational pattern of positivity and a constructive work environment by creating an alternative institution looking out for the people who want to talk about what is there to change.

ABOUT LAWCTOPUS

Lawctopus is India's most trusted website for law students and young lawyers. Launched on 27th September 2010, it now gets nearly 5 lakh readers to the website monthly with an average reading time of 3 minutes per session.

Leading dailies and weeklies like The Telegraph, Economic Times, Careers360, Mint, and India Today have covered it.

Lawctopus covers everything that a law student requires to excel in their legal career. It publishes legal events and opportunities, job posts, occasional blogs and advisory pieces, and internship experiences.

Apart from that, Lawctopus has a dedicated section for CLAT aspirants called 'CLATalogue' and has launched a legal ed-tech platform called 'Lawctopus Law School'

ABOUT LAWCTOPUS LAW SCHOOL

Lawctopus Law School, a legal ed-tech platform, was launched by Lawctopus in March 2020. It has served over 85,000 learners with practical legal learning requirements.

It consists of a team of lawyers, law firmites, faculty, pedagogy enthusiasts, designers, and technologists with a mission to enable informed and inspired careers. They deliver online law courses that help students engage with the practical aspects of law, be it reading, researching, advising clients, filing, resolving problems, or negotiating.

OUR PREVIOUS EVENTS

NATIONAL DRAFTING COMPETITION, 2023

This online competition saw participation from budding lawyers, law students, and other legal professionals. Participants were required to draft a legal notice on "Cheque Bounce Cases" under section 38 of the NI Act.

CASE LAW NARRATION COMPETITION, 2022

This competition was held in collaboration with Dream Law from the 27th to the 28th of August 2022 through online mode. Cash prizes worth Rs. 10,000 were handed out to the prize winners.

CHARITY EVENT 2022

This event was held at Subhash Children Home on 23rd April 2022 with the theme "Invest in Knowledge." Deliberations were made on how education is important to bring about change in society with reference to Article 21 of the Constitution of India. We created an impact by providing needy children with some essentials and collecting money for charity.

NATIONAL DRAFTING COMPETITION 2022

This was the first Drafting Competition Organized by Canon Sphere. In this competition, the Problem was based on a Criminal case. Judges for this competition were Adv. Anurag Kapoor (CEO of Kapoor Associates and Solicitors) and Adv. Shravan Giri (Practising at Bombay High Court).

AJAR - THE HALF OPEN DOOR

The event was held on a Sunday afternoon at Novelty Cafe where on 14th November 2021. The theme for the event was "Invisible Misogyny"

ABOUT VOCAL FEST 2023

Vocal Fest 2023 is an event to encourage voicing opinions and sharing ideas. The fest primarily consists of two major events: Debate Competition and Extempore Speech Competition. The event will also consist of fun games and social's time with exciting gifts.

THEMES

FOR DEBATE COMPETITION:

- **Preliminary Round:** This house believes that AI is a boon for humanity
- **Quarter-finals:** This house supports abolishing Capital Punishment
- **Semi-finals:** This house supports increasing the legal age of marriage for women from 18 to 21 years.
- **Finals:** This house, as the parliament, would legalize same-sex marriages.

FOR EXTEMPORE SPEECH COMPETITION:

- Socio-Contemporary issues

TEAM COMPOSITION AND ELIGIBILITY

Students pursuing any undergraduate degree (BA LL.B/ B.Com LL.B/ BBA LL.B/ B.Sc LL.B/ BA/ LL.B/ B.Com/ BBA/ B. Tech etc.) from a recognized university can participate in the Vocal Fest. The same person shall not be allowed to participate in both the Debate and the Extempore speech competition.

Participants should form a team of two members to participate in the Debate Competition. Both institutional and cross-institutional teams are allowed.

The Extempore Speech Competition shall be an individual event.

Note: Students pursuing post-graduate degrees and professionals are not eligible to participate in this competition

PRIZES AND REWARDS

CASH PRIZES:

FOR DEBATE COMPETITION:

Best Team (For the motion): Rs. 3,000

Best Team (Against the motion): Rs. 3,000

FOR EXTEMPORE SPEECH COMPETITION:

Best Speaker: Rs. 3,000

1st Runner-Up: Rs. 2,000

2nd Runner-Up: Rs. 1,000

CERTIFICATES and TROPHIES will be issued to all prize winners, along with **INTERNSHIP OPPORTUNITIES** at Canon Sphere.

ALL PARTICIPANTS will be eligible for the following:

- 20% scholarship discount code for all courses by Lawctopus
- 20% scholarship discount code for the Lawctopus Subscription Plan.
- 20% discount on registration for all events conducted by Canon Sphere for the next 1 year (till 25th June 2024)
- E-Certificates will also be issued to all participants.

RULES AND REGULATIONS

1. Participants must adhere to the given timelines. No extension of any form will be provided.
2. The decision of the Judges shall be final and binding.
3. Participants shall take due care not to offend the sentiments of other participants and the organizing committee and shall not use offensive language during the event.
4. All Participants must join the respective sessions, the link of which will be emailed or shared in the official group of Vocal Fest 2023.
5. No clarification will be provided to anyone after the Clarification session takes place over Zoom.
6. All participants must join the respective sessions with their participant code.
7. All participants must be present at the Result Declaration /Valedictory ceremony.
8. All participants must turn on their videos at Clarification Session, Training Session, Result Declaration /Valedictory ceremony, etc.

9. Participants must be in the proper dress code. (Indian or Western Formals)

10. Participants must turn on their videos while participating in the competition. Not turning on the video shall lead to disqualification.

11. Participants shall correctly fill in all the details while registering for the competition. Details provided there shall be used for the certificates.

Note: For detailed rules and regulations, kindly scan this QR code:



IMPORTANT DATES

- Opening of Registration: 1st June 2023
- Last date of registration: 5th July 2023
- Clarification Session: 7th July 2023
- Preliminary Rounds: 8th July 2023
- Semifinals and finals: 9th July 2023
- Result Declaration: 9th July 2023

REGISTRATION DETAILS

Participants can take part in ONLY ONE of the following two competitions:

- Debate Competition
- Extempore Speech Competition

REGISTRATION PROCESS:

- Participants will have to register through the given link.
- Payment must be made using the payment link.
- Proof of payment must be uploaded in the registration form before submitting it.

REGISTRATION FEES:

For Debate Competition:

Rs. 600 per team

For Extempore Speech Competition:

Rs. 300 per participant

REGISTRATION LINK:

<https://forms.gle/J5qHTJ2CzxpHrWk8>

PAYMENT DETAILS

Payment must be made using the given link only. No request for payment through any other means shall be accepted.

Proof of payment must be uploaded in the registration form after payment.

MAKE PAYMENT TO:

Account holder- Shaziya Khan

Account number- 0747000102001954

Bank name- Punjab National Bank

Branch- Deputy ka paraw

IFSC code - PUNB0074700

OR

Upi id- shaziya9807@oksbi

OR SCAN THIS QR CODE:



CONTACT DETAILS

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Contact: +91 9889415422

CANON SPHERE LINKTREE:

[https://linktr.ee/canonsphere?](https://linktr.ee/canonsphere?fbclid=PAAaZ3baTBSKOXj8DRz6epc8reIDVpJe65JI471P7YTyvGE61oTDL_ycJAmkU)

[fbclid=PAAaZ3baTBSKOXj8DRz6epc8reIDVpJe65JI471P7YTyvGE61oTDL_ycJAmkU](https://linktr.ee/canonsphere?fbclid=PAAaZ3baTBSKOXj8DRz6epc8reIDVpJe65JI471P7YTyvGE61oTDL_ycJAmkU)